LOK SABHA UNSTARRED QUESTION NO.3255 TO BE ANSWERED ON 09th December, 2019

BS-IV to BS-VI

3255. SHRI JAYADEV GALLA:

पैट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry has issued an order to implement BS-VI standards from 1 April, 2020, if so, the justification for leapfrog from BS-IV to BS-VI skipping BS-V standards; and
- (b) whether the auto sector is ready for this leapfrog, if not, the reasons for the same and the incentives the Ministry is giving to auto sector for this transformation?

ANSWER पैट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROELUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Government has decided to leapfrog directly from BS-IV to BS-VI, skipping BS-V to curb pollution across the country. Ministry of Road Transport & Highways has issued a Notification vide No. GSR 889(E) dated 16.09.2016, mandating mass emission standard for BS-VI throughout the country with effect from April 1, 2020.
- (b) The Hon'ble Supreme Court on 24th October 2018, has ordered that no new motor vehicle conforming to the emission standard BS-IV shall be sold or registered in the entire country with effect from 1.4.2020.